

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.37 (ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.... Applicant/petitioners

Vs.

M/s. U.P. Hotels Ltd. & Ors.

.... Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 06.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/petitioners : Mr. Yajur Mittal, Ms. Sanjana Sharma, Advs.

For the Respondent 4(a)-4(f) : Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advs.

Mr. Abhimanyu Bhandari, Adv.

Mr. Ankit Sibbal, Advocate

ORDER

Part heard.

List the matter on 12th October, 2017.

← Sd →

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

← Sd →

**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**